

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

C.P. (IB)/144(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: SAHAJAHAN S MULLA

Section 94 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Pratik Sarkar, Ld. Counsel for the Applicant present.
2. Heard the learned counsel and perused the records.
3. **Reserved for orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)